



In The High Court of Manipur at Imphal

[CAUSELIST FOR FRIDAY, THE 10TH AUGUST, 2018]

COURT SITS FROM 10.30 A.M. TO 1.15 P.M. : : 2.00 P.M. TO 4.15 P.M.

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 2

BEFORE

HON'BLE MR JUSTICE N KOTISWAR SINGH

HON'BLE MR JUSTICE KH NOBIN SINGH

DAILY

Sl. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>MOTION PIL</u>				
1)	PIL/36/2018 FOR CONTROL/SURVEILLANCE ON THE REPAIR OF NH-53 ON MENTION	RAJ KUMAR JOYSANA Vs UNION OF INDIA	MR. M HEMCHANDRA	MR S SURESH, ASG GA
<u>MOTION</u>				
2)	Review.Pet./1/2018	UNION OF INDIA Vs SHRI N. LEIYE THROUGH LEGAL HEIR N. MAYONMI	MR S SAMARJEET CGC	MR. S HUNGYO MS. H BISHESHWARI HRANGAO ROZHEMAI MR MAYONKUI NGALUNG GA
3)	Death Sentence Ref./1/2018 WITH LCR	STATE OF MANIPUR Vs R. DAVID	XXX	XXX
4)	W.P.(CrI.)/12/2018	GURUMAYUM DAMARUPATI SHARMA Vs STATE OF MANIPUR	MS GIRIJA JAIN MS KH RADHESANA NUMITA OINAM MRS. G PUSHPA	GA
5)	CONT.CAS(C)/116/2018	SMT. HAWAIBAM ONGBI MAIPAKPI LEIMA Vs SHRI RAJIV GAUBA, IAS	L REBIKA CHANU MS. TH PREMLATA J HILLSON ANGAM KH SHAMUNGOU MR. M RAKESH	XXX

ADMISSION PART HEARD

6)	WP(C)/917/2017	SHAHID MOHAMMED SHAH Vs STATE OF MANIPUR	MR. M RARRY	GA
7)	With WP(C)/99/2018	ROHITA AH Vs STATE OF MANIPUR	MR. M RARRY	GA
8)	With WP(C)/119/2018	IROM ROYAL Vs STATE OF MANIPUR	MR. M RARRY	GA
9)	With WP(C)/156/2018	REMMEI ALIMMEI Vs STATE OF MANIPUR	MR. S BISWAJIT	GA
10)	With WP(C)/164/2018	K JANESWOR SINGH Vs STATE OF MANIPUR	MR. N JOTENDRO	GA
11)	With WP(C)/166/2018	B GOVING SHARMA Vs STATE OF MANIPUR	MR. M RARRY	GA
12)	With WP(C)/274/2018	SHRI KANGUJAM JANESWOR SINGH Vs STATE OF MANIPUR	MR. N JOTENDRO	GA

ADMISSION PIL

13)	PIL/7/2018 JUVENILE JUSTICE	COURT ONITS OWN MOTION Vs STATE OF MANIPUR	MR. A BIMOL A ROMENKUMAR AMICUS CURIAE XXX	AG
14)	With MC(PIL)/8/2018 JUVENILE JUSTICE	SHRI IRENGBAM BIKRAMJIT SINGH, CHAIRPERSON, CWC Vs STATE OF MANIPUR	MR. I BIKRAMJIT	XXX
15)	With MC(PIL)/19/2017 JUVENILE JUSTICE	CHILD WELFARE COMMITTEE, IMPHAL EAST DISTRICT MANIPUR Vs STATE OF MANIPUR	MR. TH RAJKISHORE	XXX
16)	With MC(PIL)/24/2017 JUVENILE JUSTICE	CHILD WELFARE COMMITTEE, UKHRUL Vs STATE OF MANIPUR	MR. I BIKRAMJIT	MR. H DEBENDRA, GA
17)	With PIL/38/2017 JUVENILE JUSTICE	IN RE IMPLEMENTATION OF JUVENILE JUSTICE (CARE AND PROTECTION OF CHILDREN) ACT, 2015 IN MANIPUR Vs STATE OF MANIPUR	XXX	XXX

ADMISSION

18)	MC(Mat.App.)/6/2017 ON MENTION	SHRI M MOIRANGNINGTHOU Vs K SILVIA DEVI	Mr N ZEQUESON	
19)	With Mat.App./6/2017 ON MENTION	M MOIRANGNINGTHOU Vs K SILVIA DEVI	MR. N SURENDRAJIT	

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|----------------------------------|--|---|----------------------|--|
| 20) | With
MC(Mat.App.)/9/2018
ON MENTION | MOIRANGTHEM
MOIRANGNINGTHOU
Vs
KOIJAM SILVIA DEVI | MR. N SURENDRAJIT | MR. L SOMORENDRO ROY |
| 21) | CONT.CAS(C)/48/2018 | MRS. LEIVON ROSMI KOM
Vs
SHRI M. YAISKUL SINGH,
IAS | MR. M RAKESH | MR S SAMARJEET
MS L. KRAMASORI
MR KR PAMEI
MR. P TAMPHAMANI
MR. Y NIRMOLCHAND
XXX |
| 22) | With
Review Pet.(CrI.)/1/2018 | STATE OF MANIPUR
Vs
MRS LEIVON ROSMI KOM | MR. shyam sharma, ga | MS. H BISHESHWARI
Mr S SURESH, ASG |
| <u>HEARING PART HEARD</u> | | | | |
| 23) | MC(CrI.A.)/6/2017
WITH PAPER BOOK & LC
RECORD MENTION | E GOPAL SINGH
Vs
STATE OF MANIPUR | MR. N SAMARJIT | PP (HC) |
| 24) | With
CrI.A./7/2017
WITH PAPER BOOK & LC
RECORD MENTION | E GOPAL SINGH
Vs
STATE OF MANIPUR | MR. T RAJENDRA | PP (HC) |
| 25) | CrI.A./1/2018
WITH PAPER BOOK C.R.
No. 994/1996 (D/O) | KH BUNGBUNG
Vs
STATE OF MANIPUR | MR. KHAIDEM MANI | PP (HC) |
| 26) | CrI.J.A/1/2018
WITH PAPER BOOK & LC
RECORD | P
JOYKUMAR@SAHAJAHAN
Vs
STATE OF MANIPUR | MR. M GUNEDHOR | PP (HC) |
| 27) | With
MC(CrI.J.A.)/1/2018
WITH PAPER BOOK & LC
RECORD | P
JOYKUMAR@SAHAJAHAN
SINGH
Vs
STATE OF MANIPUR | MR. TH SHANTIKUMAR | PP (HC) |

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) MR. A JAGJIT 28-07-2018 To 10-08-2018
- 2) MD. JALALUDDIN 04-08-2018 To 10-09-2018
- 3) MR. KH SAMARJIT 06-08-2018 To 10-08-2018
- 4) FA KHALID 07-08-2018 To 13-08-2018

**(R.K. MEMCHA DEVI)
REGISTRAR (JUDL.)**